

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

NOTIFICATION

The following thirty (30) candidates, whose hall ticket numbers shown hereunder, are provisionally selected to the posts of Civil Judge (Junior Division) notified for the year 2019 under Notification No. 15/2019-RC, dated 8.3.2019 under Direct Recruitment and Recruitment by Transfer categories. Their provisional selection is subject to the result of Writ Petition Nos. 5284 and 5285 of 2019 and other connected Writ Petitions, if any, pending on the file of the High Court of Telangana:

DIRECT RECRUITMENT

2019014	2019021	2019031	2019033	2019056	2019077
2019080	2019086	2019099	2019114	2019122	2019142
2019153	2019168	2019185	2019195	2019213	2019221
2019228	2019245	2019262	2019331	2019353	2019426
2019505	2019522	2019538	2019559	2019586	---


RECRUITMENT BY TRANSFER

2019600

It is notified that the result of the candidates applied under Direct Recruitment, who have not completed 3 years of practice as an Advocate as prescribed in the recruitment notification, will be declared subject to the direction in Writ Petition Nos.5284 and 5285 of 2019 and other connected Writ petitions, if any.

It is notified further that the result of the candidates applied under the Recruitment by Transfer category, who are working in the category of Junior Assistants, will be declared subject to the direction in Writ Petition Nos. 7711 and 7720 of 2019.

Date: 1-10-2019.
Hyderabad.


REGISTRAR (ADMINISTRATION)
F.A.C. REGISTRAR (RECRUITMENT)